

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 527
TO BE ANSWERED ON 16.09.2019**

Cess on Domestic and Imported Coal

527. SHRI SHANMUGA SUNDARAM K:

Will the Minister of COAL be pleased to state:

- (a) whether the Central Government in 2010-11 imposed a cess of Rs. 50 per tonne on domestic and imported coal to create a corpus i.e. National Clean Energy Fund (NCEF) for promoting clean energy initiatives and research;
- (b) the total amount of the fund raised till date and the details of utilization of the fund for the current year and for the past three years;
- (c) the details of Ministries which have received funds from NCEF and their utilization;
- (d) whether unspent balance has been returned to NCEF and if so, the details thereof;
- (e) whether the amount has been released to Power Ministry for the current year and for the past three years; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

- (a) to (f) Information is being collected from other departments and will be provided.
